

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 19 OF 2016

Dated: 25th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Indian Sucrose Ltd. Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Grover
Mr. Arjun Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Ms. Swapna Seshadri for R-2

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **23.02.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt